

(b) the amount of money so far incurred by the State, district-wise and the names of the districts not covered so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI OM MEHTA): (a) and (b) The information is being collec-ted and will be laid on the Table of the Sabha.

Recovery of Advance made by Delhi State Cooperative Bank to Cooperative Societies

3429 SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether advances amounting to Rs 60.78 lakhs made by the Delhi State Cooperative Bank to about 1,800 Cooperative Societies have been considered "doubtful of recovery"; and

(b) if so, the facts thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) and (b). According to audit report of the Delhi State Cooperative Bank for the year 1971-72, Rs. 60.78 lakhs were considered doubtful of recovery by the Auditors. This amount consists of the following:—

	Rs. lakhs
1. Investments in shares	0.02
2. Loans	12.50
3. Cash credit accounts	2.38
4. Societies under liquidation	15.00
5. Delhi Consumer's Cooperative Wholesale Store Limited.	20.00
6. Sundry debtors	0.88
Total :	60.78

Concerned about the deteriorating condition of the Bank, a Sub-Committee had been appointed to suggest measures for improving the situation in relation to dues from the Consumer Stores. The recommendations of the Sub-Committee are under consideration. The recovery cell of the Cooperation Department of Delhi Administration is taking necessary action for recovery of the dues which pertain to the societies under liquidation as arrears of land revenue. Besides, the Delhi State Cooperative Bank has also been requested by the Delhi Administration to take necessary steps for the recovery of doubtful debts and also to streamline its loaning policies and procedures so as to avoid recurrence of such a situation.

Benefit from Marginal Farmers and Agricultural Labourer Project

3430. SHRI P. R. SHENOY: Will the Minister of AGRICULTURE be pleased to state:

(a) the special schemes to finance Marginal Farmers and Agricultural Labourer Projects in the country;

(b) the total number of families which got benefit under these schemes and the total amount received by them by way of subsidy; and

(c) whether there are any fresh proposals to finance these projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. P. MAURYA): (a) During the Fourth Five-Year Plan, 41 projects